

*(By Special Messenger)*

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH)

No.HC.VII-152/2013/ 1709 /A.

From:- Shri Mir Alfaz Ali,  
Registrar (Vigilance),  
Gauhati High Court, Guwahati,

To,

The Principal Accountant General,  
Assam, Beltola, Maidamgaon,  
Guwahati

*Dated Guwahati the 16<sup>th</sup> March, 2015*

**Subject: Assured Career Progression (ACP) Scheme and Functional Scale to the Officers in Grade-I of the Assam Judicial Service**


Sir,

With reference to the subject cited above, I am directed to forward herewith a list of 45 (forty five) Officers in Grade-I of the Assam Judicial Service, who have been granted with the benefit of Assured Career Progression (ACP) and Functional Scale in Grade-II of the Assam Judicial Service.

Therefore, as directed, you are requested to initiate appropriate steps for issuance of necessary pay slips granting Assured Career Progression (ACP) and Functional Scale to the said Judicial Officers.

The matter may please be treated as **MOST URGENT**.

Yours faithfully,


  
**REGISTRAR (VIGILANCE)**

Memo No.HC.VII-152/2013/ 1710 - 1711 /A.

Dated 16.03.2015

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati
- ✓ 2. The Systems Analyst, Gauhati High Court, Guwahati with a request to upload in the Gauhati High Court Website

  
**REGISTRAR (VIGILANCE)**

*16/3/15*

**List of Judicial Officers in Grade-I of the Assam Judicial Service, who are granted with 1<sup>st</sup> stage ACP in Grade-II of the service, as shown against their names**

Sl. No.	Name of the officer	Date of entitlement	Stage of ACP	Date of Joining in Service	Date of Promotion to Grade-II	Date of Promotion to present Grade
1.	Shri Pradip Kumar Khanikar, District & Sessions Judge, Jorhat	07.02.2006	1 <sup>st</sup>	01.12.1988	07.02.2001	01.04.2011 (Adhoc) Gd-I and 18.02.2008 as Grade-I
2.	Shri Hitesh Kumar Sarma, Registrar General, Gauhati High Court, Guwahati	13.02.2006	1 <sup>st</sup>	08.12.1988	13.02.2001	23.10.2006 (Adhoc) Gd-I and 11.01.2008 as Grade-I
3.	Shri Ajit Borthakur, District & Sessions Judge, Kamrup (M), Guwahati	25.05.2006	1 <sup>st</sup>	03.12.1988	25.05.2001	01.11.2006 (Adhoc) Gd-I and 04.02.2008 as Grade-I
4.	Shri Akhtar Fun Ali Borah, Member, MACT, Barpeta	18.05.2006	1 <sup>st</sup>	01.08.1988	18.05.2001	02.11.2006 (Adhoc) Gd-I and 12.02.2008 as Grade-I
5.	Shri Alokeshwar Bhattacharyya, Special Judge, Assam, Guwahati	07.06.2006	1 <sup>st</sup>	12.12.1988	07.06.2001	20.04.2007 (Adhoc) Gd-I and 29.01.2008 as Grade-I
6.	Shri Mir Alfaz Ali, Registrar (Vigilance), Gauhati High Court, Guwahati	17.05.2006	1 <sup>st</sup>	30.06.1989	17.05.2001	05.02.2008 (Adhoc) Gd-I and 12.02.2008 as Grade-I
7.	Shri Bishnu Debnath, Member, MACT, Cachar, Silchar	21.05.2006	1 <sup>st</sup>	11.07.1989	21.05.2001	30.01.2001 (Adhoc) Gd-I and 26.03.2010 as Grade-I
8.	Smti. Rita Bora Saikia, District and Sessions Judge, Dhemaji	23.05.2006	1 <sup>st</sup>	29.11.1989	23.05.2001	16.02.2008 (Adhoc) Gd-I and 06.04.2010 as Grade-I

9.	Smti. Soneka Bora, Presiding Officer, Labour Court, Guwahati	17.04.2004	1 <sup>st</sup>	04.12.1986	17.04.1999	31.05.2004 (Adhoc) Gd-I and 15.03.2010 as Grade-I
10.	Shri Pradip Kumar Das, Member, MACT, No.II, Kamrup, Guwahati	23.05.2006	1 <sup>st</sup>	28.11.1988	17.04.1999	01.11.2007 (Adhoc) Gd-I and 15.03.2010 as Grade-I
11.	Shri Kamalendu Choudhury, District & Sessions Judge, Cachar, Silchar	18.06.2006	1 <sup>st</sup>	28.03.1990	18.06.2001	03.03.2008 (Adhoc) Gd-I and 18.06.2011 as Grade-I
12.	Smti. Selina Begum, Member, MACT, Nagaon	16.12.2007	1 <sup>st</sup>	12.08.1991	16.12.2002	05.02.2009 (Adhoc) Gd-I and 20.06.2011 Gd-I
13.	Shri Pratap Chandra Das, Special Judge, Addl. CBI Court, No.2, Assam, Guwahati	17.12.2007	1 <sup>st</sup>	06.12.1991	17.12.2002	29.01.2009 (Adhoc) Gd-I and 17.06.2011 as Grade-I
14.	Shri Parthiv Jyoti Saikia, Member- Secretary, Assam State Legal Services Authority, Guwahati	05.01.2009	1 <sup>st</sup>	25.08.1992	05.01.2004	Grade-I 17.06.2011
15.	Shri Prasanta Saikia, L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur	30.04.2009	1 <sup>st</sup>	15.03.1993	30.04.2004	Grade-I 18.06.2011
16.	Shri Ikramul Hussain, District & Sessions Judge, Morigaon	21.04.2009	1 <sup>st</sup>	19.03.1993	21.04.2004	Grade-I 24.06.2011
17.	Shri Robin Phukan, District and Sessions Judge, Golaghat	20.05.2009	1 <sup>st</sup>	10.03.1993	20.05.2004	Grade-I 08.06.2011

18.	Shri Susil Kumar Sarma, Member, MACT, No.III, Kamrup, Guwahati	22.05.2006	1 <sup>st</sup>	26.02.1990	22.05.2001	08.02.2008 (Adhoc) Gd-I and 17.06.2011 as Grade-I
19.	Shri Haresh Chandra Sarma, District & Sessions Judge, Tinsukia	01.06.2006	1 <sup>st</sup>	22.05.1999	01.06.2001	20.02.2008 (Adhoc) Gd-I and 22.07.2011 as Grade-I
20.	Shri Bidyut Kumar Sen, District & Sessions Judge, Nalbari	23.12.2007	1 <sup>st</sup>	25.01.1990	23.12.2002	02.02.2009 (Adhoc) Gd-I and 25.07.2011 as Grade-I
21.	Shri Samarjit Dey, District and Sessions Judge, Hailakandi	23.12.2007	1 <sup>st</sup>	28.08.1991	23.12.2002	11.02.2009 (Adhoc) Gd-I and 25.07.2011 as Grade-I
22.	Shri Imtiaz Ali, District & Sessions Judge, Lakhimpur, North Lakhimpur	10.01.2008	1 <sup>st</sup>	04.03.1992	10.01.2003	17.08.2009 (Adhoc) Gd-I and 22.07.2011 as Grade-I
23.	Shri Murtaza Ahmed Choudhury, Member, MACT, Goalpara	10.05.2009	1 <sup>st</sup>	25.08.1992	10.05.2004	17.06.2011 (Adhoc) Gd-I and 20.07.2011 as Grade-I
24.	Shri Ashok Kumar Bora, District & Sessions Judge, Udalguri	31.05.2009	1 <sup>st</sup>	31.08.1992	31.05.2004	17.06.2011 (Adhoc) Gd-I and 29.07.2011 as Grade-I
25.	Shri Tarkeswar Lohar, District & Sessions Judge, Golaghat (Retired on 30.11.2014)	11.05.2009	1 <sup>st</sup>	02.09.1992	11.05.2004	27.06.2011 (Adhoc) Gd-I and 29.09.2011 as Grade-I
26.	Shri Rajib Goswami, District and Sessions Judge, Dhubri	10.05.2009	1 <sup>st</sup>	17.06.1993	10.05.2004	15.06.2011 (Adhoc) Gd-I and 05.12.2011 as Grade-I
27.	Smti. Nirupama Rajkumari, District and Sessions Judge, Barpeta	01.02.2010	1 <sup>st</sup>	15.03.1993	01.02.2005	17.06.2011 (Adhoc) Gd-I and 08.12.2011 as Grade-I

28.	Smti. Malasri Nandi, District & Sessions Judge, Bongaigaon	01.02.2010	1 <sup>st</sup>	06.09.1994	01.02.2005	14.10.2011 (Adhoc) Gd-I and 01.12..2011 as Grade-I
29.	Smti. Hema Devi Bhuyan, District and Sessions Judge, Nagaon	13.01.2009	1 <sup>st</sup>	01.08.1988	13.01.2004	01.11.2010 (Adhoc) Gd-I and 21.08.2012 as Grade-I
30.	Smti. Manju Rekha Sarma, Principal Judge, Family Court, Cachar, Silchar	06.12.2011	1 <sup>st</sup>	02.08.1995	06.12.2006	Grade-I on 04.09.2012
31.	Shri Vinod Kumar Chandak, Registrar (Admn.), Gauhati High Court, Guwahati	04.12.2011	1 <sup>st</sup>	28.07.1995	04.12.2006	Grade-I on 30.08.2012
32.	Smti. Joosmita Sarma, Principal Judge, Family Court, No.II, Kamrup, Guwahati	27.11.2011	1 <sup>st</sup>	19.07.1995	27.11.2006	Grade-I on 29.08.2012
33.	Smti. Susmita Phukan Khound, District and Sessions Judge, Karimganj	29.11.2011	1 <sup>st</sup>	27.07.1995	29.11.2006	Gd-I on 10.08..2012
34.	Shri Aparesh Chakravarty, Special Judge, Addl. CBI Court, No.3, Assam, Guwahati	17.01.2012	1 <sup>st</sup>	01.12.1997	17.01.2007	Grade-I on 10.08.2012
35.	Shri Ranima Gogoi, Addl. District & Sessions Judge, FTC, Barpeta (Retired on 31.08.2014)	12.05.2009	1 <sup>st</sup>	16.03.1993	12.05.2004	01.10.2011 (Adhoc) Gd-I and 17.12.2012 as Grade-I

36.	Shri Satyajit Khound, District & Sessions Judge, Sivasagar	14.02.2011	1 <sup>st</sup>	25.07.1995	14.02.2006	Grade-I on 21.12.2012
37.	Shri Pratim Kumar Bora, District & Sessions Judge, Kokrajhar	07.12.2011	1 <sup>st</sup>	30.09.1994	07.12.2006	Grade-I on 21.12.2012
38.	Shri Prasanta Buragohain, Addl. District & Sessions Judge, Dhubri	04.12.2011	1 <sup>st</sup>	28.07.1995	04.12.2006	Grade-I on 21.12.2012
39.	Smti. Rita Kar, Addl. District & Sessions Judge, FTC, Bongaigaon	15.02.2013	1 <sup>st</sup>	01.12.1997	15.02.2008	Grade-I on 12.04.2013
40.	Shri Anil Kumar Sarma, Member, MACT, Nalbari (Earlier superseded)	12.04.2004	1 <sup>st</sup>	01.12.1986	12.04.1999	Grade-I on 6.8.2014
41.	Smti. Dipali Bhuyan, Addl. District and Sessions Judge, FTC, Lakhimpur, North Lakhimpur (Earlier Superseded)	28.05.2006	1 <sup>st</sup>	16.02.1990	28.05.2001	Grade-I on 8.8.2014
42.	Shri Anup Narayan Ghosh, Presiding Officer, Industrial Tribunal, Silchar (Earlier Superseded)	09.12.2007	1 <sup>st</sup>	01.08.1988	09.12.2002	Grade-I on 14.8.2014
43.	Shri Saiful Islam, Addl. District and Sessions Judge, FTC, Nagaon (earlier superseded)	31.12.2007	1 <sup>st</sup>	04.07.1989	31.12.2002	Grade-I on 6.8.2014

44.	Shri Dipak Changkakati, Addl. District and Sessions Judge, Goalpara  (Earlier Superseded)	26.12.2007	1 <sup>st</sup>	10.06.1992	26.12.2002	Grade-I on 28.7.2014
45.	Smti Rina Hazarika, Addl. District and Sessions Judge, FTC, No.4, Kamrup (M), Guwahati  (Earlier Superseded)	25.05.2009	1 <sup>st</sup>	10.03.1993	25.05.2004	Grade-I on 6.8.2014

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**REGISTRAR (VIGILANCE)**  
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16/3/2015